

30/06/2023

श्री राजीव कुमार - I

2023

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# **Declaration of Assets and Liabilities**

Year 2022-23

I, MOHAMMAD MUMTAZ, son/daughter/wife of LATE MOHAMMAD HANIF

aged 41 years, belonging to BIHAR VIDHAN SABHA (PATNA)

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	45,000	SHIRIN PARVIN 10,000	MR. AKMAN NPL	CHANDRA PARVIN NPL	AKASH PARVIN NPL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBPAK 1083948031 RS. 20,000	BOPAK RS. 8000	NPL	NPL	NPL
(iii)	Bonds, Debentures and Shares in companies	LICND 825983686 RS. 6255 (6 months)	NPL	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LICND 829802549 RS. 4483 (3 months)	NPL	—	—	—
(v)	Motor Vehicles (details of make, etc.)	BR 01CM 3619	NPL	—	—	—
(vi)	Jewellery (give details of weight and value)	60CT 2102 8	60CT 2402 3CT 25002	NPL	—	—
(vii)	Other assets, such as values of claims / interests	PN FREEZE	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)	NIL	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12/5/00
(a)	(i) Loans from Banks	SBP BNM, PAMMA	—
	(ii) Loans from financial institutions	NIL	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJKPM1583J	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :- PT3/BLA/1227

Gender :- M (M/F)

Date of Birth :- 1 8 0 2 1 9 8 2 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- MB33BNHOK  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

*[Signature]*

Signature .....

Name of Employee: MOHAMMAD MUMPAJ

Place: PATNA

Designation: OFFICE ATTENDANT

Date: 08-02-23

Department: (BIDHAR NADHAN BABA) PATNA

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.